

Regarding setting up of Eklavya Model Residential Schools (EMRS) in Raichur-laid

SHRI RAJA AMARESHWARA NAIK (RAICHUR): Eklavya Model Residential Schools (EMRS) were introduced to ensure that tribal students get access to quality education in the remote tribal areas. EMRSs are set up in States/UTs with grants under Article 275(1) of the Constitution of India. Government approved to open EMRS in every block having more than 50% ST population or at least 20,000 tribal persons. My Parliamentary Constituency consists of Raichur and Yadgir Districts, which were considered as the most backward Districts in Karnataka and have got special status under Article 371J. These are included into the Transformation of Aspirational Districts programme. In Raichur, Lingasugur Block has more than 90% ST population and due to lack of education facilities, children are unable to get educated. Nearly 30 acres of Government land in survey No.54 of Guntagola village has earmarked for said purpose by the State. Hunasagi Block of Yadgir District also has similar ST population and there is huge public demand for sanction of ECMRS. Therefore, I demand for setting up ECMRSs in Guntagola village of Lingasugur Block, Raichur and Hunasagi Block, Yadgir at the earliest on priority basis to provide affordable quality education to the ST population of my constituency so that actual empowerment of marginalized scheduled tribes may happen.